

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
STARRED QUESTION NO.57
TO BE ANSWERED ON 22.07.2021

FUNDS ALLOCATION UNDER SBM (GRAMEEN)

*57. MS. RAMYA HARIDAS:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the funds allocated under Swachh Bharat Mission (Grameen) [SBM (G)] during the last three years, State/UT-wise;
- (b) whether the Government has timely released funds to the States for this purpose;
- (c) if not, the reasons therefor and the time by which the funds are expected to be released; and
- (d) the details of the current progress of SBM (G)?

ANSWER

MINISTER OF JAL SHAKTI
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) to (d) A statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 57 due for reply on 22.07.2021.

Swachh Bharat Mission-Grameen [SBM(G)] is demand driven programme, hence no fixed State-wise and year-wise allocation of funds could be made under the programme. For implementation of the programme, each year State Governments submit their Annual Implementation Plans (AIPs) to the Government of India. The AIPs are approved by the National Scheme Sanctioning Committee (NSSC) constituted for the purpose. Accordingly, annual allocation of funds is made for the States/UTs considering their AIPs. Details of the funds allocation made under the programme during the last three years State/UT-wise are given at **Annexure-1**.

Funds are released to the States/UTs in instalments based on their annual allocation and subject to fulfilment of other conditions as prescribed in the SBM(G) guidelines e.g. submission of Statement of Expenditure, Utilisation Certificates and Audited Statement of Accounts. Accordingly, on receipt of the demand from the States/UTs and the requisite documents, funds were released timely to them as per their eligibility. In addition, performance based incentive grants as per the results of National Annual Rural Sanitation Surveys (NARSS) were also released to the States/UTs during 2017-18 to 2020-21 under Swachh Bharat Mission Support Operation of World Bank. Details of the total Centre share funds (including Performance Based Incentive Grants) released to the States/UTs during the last three years are given at **Annexure-2**.

SBM(G) was launched by the Government with effect from 2nd October, 2014 with the main aim to make the country Open Defecation Free (ODF) by 2nd October, 2019, by providing access to toilets to all the rural households in the country. More than 10 crore individual household latrines were constructed under the programme during 2014 to 2019. As a result, all the villages in the country declared themselves ODF as on 2nd October, 2019. Having achieved the outcomes of the ODF, Phase-II of SBM(G) is now being implemented with the focus on ODF sustainability and to make arrangements for Solid and Liquid Waste Management (SLWM) in all villages i.e. ODF Plus, by 2024-25.

**State/UT-wise details of Centre share funds allocation during the last three years
under SBM(G)**

(Rs. in Crore)

State/UT	2018-19	2019-20	2020-21
A & N Islands	9.40	3.24	9.79
Andhra Pradesh	1,381.18	147.65	241.60
Arunachal Pradesh	51.31	47.28	16.25
Assam	882.09	424.74	333.35
Bihar	5,577.79	2,320.00	688.37
Chhattisgarh	448.50	48.17	53.25
Dadra & Nagar Haveli and Daman & Diu	0.60	6.76	6.91
Goa	0.00	0.00	19.01
Gujarat	465.82	76.38	373.26
Haryana	227.19	23.45	155.11
Himachal Pradesh	129.28	37.73	14.26
Jammu & Kashmir	682.93	352.57	40.00
Jharkhand	753.04	367.72	329.12
Karnataka	739.74	25.17	101.45
Kerala	53.10	11.97	34.98
Ladakh	0.00	0.00	1.22
Madhya Pradesh	1,181.89	89.34	270.00
Maharashtra	2709.52	282.70	63.87
Manipur	75.06	62.01	43.77
Meghalaya	140.57	55.80	200.26
Mizoram	25.46	13.65	15.75
Nagaland	119.86	33.18	47.49
Odisha	2,324.76	2,002.66	0.00
Puducherry	20.00	10.00	10.00
Punjab	71.45	15.17	12.28
Rajasthan	865.88	276.95	340.51
Sikkim	23.02	6.90	7.63
Tamil Nadu	760.99	91.20	175.70
Telangana	1,030.10	137.34	215.30
Tripura	116.93	55.76	34.87
Uttar Pradesh	7,003.27	1,514.00	1,238.80
Uttarakhand	211.07	43.57	106.18
West Bengal	534.26	924.27	414.60
Total	28,616.06	9,507.33	5,614.94

Note:

1. Annual funds allocation for the year 2018-19 was made taking into account the Extra Budgetary Resources (EBR) provision of Rs.15,000 crore. But, the total EBR amount of Rs.8,698.20 crore only was raised and released as per actual demands of the States.
2. Annual funds allocation for the year 2019-20 was made taking into account the Extra Budgetary Resources (EBR) provision of Rs.5,000 crore. But, the total EBR amount of Rs.3,600.00 crore only was raised and released as per actual demands of the States.
3. Performance Incentive Grants funds were released based on the results of NARSS Rounds, hence no prior allocation was made.

Annexure-2

State/UT-wise details of Centre share funds (including Performance Based Incentive Grants) released during the last three years

(Rs. in Crore)

State/UT	2018-19	2019-20	2020-21
A & N Islands	4.70	0.00	7.07
Andhra Pradesh	1,381.11	248.11	212.27
Arunachal Pradesh	51.31	61.01	15.28
Assam	882.09	545.97	276.81
Bihar	2,943.69	1,867.38	88.56
Chhattisgarh	448.50	138.98	68.43
Dadra & Nagar Haveli and Daman & Diu	0.84	0.00	1.65
Goa	0.00	0.26	0.23
Gujarat	192.92	238.45	312.56
Haryana	70.24	115.39	80.60
Himachal Pradesh	0.00	33.61	23.62
Jammu & Kashmir	278.37	139.58	24.89
Jharkhand	753.02	473.57	153.31
Karnataka	739.73	219.80	126.31
Kerala	12.47	141.40	103.73
Ladakh	0.00	0.00	2.71
Madhya Pradesh	590.94	242.65	291.48
Maharashtra	1,352.92	396.97	276.75
Manipur	75.06	55.62	17.51
Meghalaya	0.00	37.13	65.41
Mizoram	12.73	10.78	14.05
Nagaland	59.93	39.49	22.17
Odisha	1,367.62	2,044.36	58.92
Puducherry	0.00	2.00	0.11
Punjab	0.00	97.18	65.94
Rajasthan	865.88	390.00	229.26
Sikkim	1.96	5.44	6.15
Tamil Nadu	760.99	137.80	162.89
Telangana	515.05	119.93	46.86
Tripura	116.93	81.06	24.33
Uttar Pradesh	7,414.07	2,249.94	800.32
Uttarakhand	65.80	50.23	50.69
West Bengal	534.25	808.18	261.31
Total	21,493.13	10,992.28	3,892.17